

(SHRI NIHAR RANJAN LASKAR) :

(a) No, Sir.

(b) and (c) Information about theft or loss of arms and also recovery of lost arms is being collected from all the State Governments and Union Territory Administrations and will be laid on the Table of the House. The Central Government have from time to time given instructions to State Governments in vulnerable areas to ensure fool-proof arrangements for protection of Government fire arms.

**Complaints Regarding Harassment
of Labourers Returning from
Gulf Countries at Delhi
Airport**

2829. SARI BALKRISHNA WAS-
NIK :
SHRI V. SREENIVASH
PRASAD :
SHRI D.S.A. SHIVPRA-
KASHAM :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any complaints from the labourers returning from Gulf and other countries about their harassment by immigration officials at Delhi Airport;

(b) if so, whether there are also allegations that the immigration officials are demanding money from the labourers illegally otherwise detaining them under one pretext or the other; and

(c) if so, steps contemplated by Government to streamline the procedure in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) No complaints have been received from such labourers. An Assistant Foreigners Registration Officers in the rank of Assistant Commissioner of Police is posted in each immigration shift to provide supervision and ensure smooth and orderly clearance of Inter-

national Passengers. Surprise inspections by senior officers are also made frequently. The immigration staff is briefed regularly to do their work with maximum possible speed and without causing any harassment,

**Forged Passport and Fake Stamps,
Racket**

2830. SHRI BHIKU RAM JAIN :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have seen the press report which appeared in the National Herald dated 21 July, 1983 wherein it has been stated that a Gang of Forged Passport and fake stamps, racket has been unearthed which was in operation in New Delhi;

(b) if so, nature of documents seized from them; and

(c) the action taken by Government in regard thereto ;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) Yes, Sir.

(b) 62 Passports, 31 Fake stamps, 2 bottles of ink and ink remover and tracing papers have been recovered.

(c) A case under Sections 420/468/471 IPC has been registered at Police Station Mandir Marg on 19.7.1983. Three persons have been arrested and the case is under investigation.

Rapes on Women Belonging to SC/ST

2831. SHRI BHEEKHABHAI :
SHRI ASHFAQ HUSSAIN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of rapes committed on women belonging to Scheduled Castes/Scheduled Tribes in mofussil areas

in various States during the year 1981-82, 82-83 and 83-84;

(b) the cases registered with police stations, State-wise; and

(c) the cases challaned so far by the police ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :
(a) and (b) A statement is laid on the Table of the House.

(c) This is not maintained on All India basis, as it is a State subject.

Statement

S.No.	State	Cases of rape on women belonging to Scheduled Castes and Scheduled Tribes		
		1981	1982	1983 (upto the month shown against each)
1.	Andhra Pradesh	30	28	7 (March)
2.	Bihar	124	118	18 (February)
3.	Gujarat	11	08	07 (April)
4.	Haryana	17	59	15 (June)
5.	Himachal Pradesh	09	02	Nil (June)
6.	Jammu & Kashmir	04	05	N.A.
7.	Karnataka	07	07	01 (May)
8.	Kerala	09	09	02 (May)
9.	Madhya Pradesh	277	312	132 (April)
10.	Maharashtra	84	68	28 (May)
11.	Orissa	13	26	07 (May)
12.	Punjab	12	08	01 (May)
13.	Rajasthan	75	72	50 (June)
14.	Tamil Nadu	07	02	Nil (January)
15.	Tripura	N.A.	01	N.A.
16.	Uttar Pradesh	169	152	73 (May)
17.	West Bengal	16	09	02 (April)

Note: Information in respect of remaining States/Union Territories is Nil,